

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

113(ND)2017

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2019**

**NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies
Pvt. Ltd. & Ors. Mr. Mayank Kumar**

SECTION OF THE COMPANIES ACT: 241-242


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Kapil Chaudhary, Advocate

Present for the Respondent: Mr. Varun Sharma, Advocate

ORDER

The report of the Auditor has been filed and copies provided to the both sides. This step was required to be taken for valuation to be conducted which is also endorsed to the same auditor. List this case for a valuation report. To come up on 22nd August, 2019


**(V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Ginni)